

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR B. SUDHEENDRA KUMAR

Petition(s) for Special Leave to Appeal (Civil) No(s).9243/2006

WORKMEN THR. HINDUSTAN LEVER MAZDOOR S.

Petitioner(s)

VERSUS

HINDUSTAN LEVERS LTD.

Respondent(s)

(With appln(s) for c/delay in filing SLP, and prayer for interim relief and office report ))

Date: 31/08/2006 This Petition was called on for hearing today.

For Petitioner(s)

Ms.Jyoti Mendiratta,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following

O R D E R

Two weeks' time has been granted, as prayed for, to file counter.

List again on 18.9.2006.

(B. Sudheendra Kumar

)

Regist

rar

rd